DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 06th June, 2012/ Jyestha 16, 1934 (Saka) 2.00 P.M.

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

Francisco (1990)			
1.	Shri Ramesh Bidhuri	6.	Prof. V.K. Malhotra
2.	Shri Sahab Singh Chauhan	7.	Shri S.P. Ratawal
3.	Shri O.P. Babber	8.	Shri Surender Pal Singh
4.	Shri Karan Singh Tanwar	9.	Shri Mohan Singh Bisht
5.	Dr. Harshvardhan	10.	Shri Devender Yadav

- 3. Consideration & Passing of Bill:
 - 1. Smt. Shiela Dikshit, Chief Minister to move that "Delhi Value Added Tax (Amendment) Bill, 2012 (Bill No. 10 of 2012)" introduced on 04th June, 2012 be taken into consideration.

Also to move that the Bill be passed.

2. Smt. Shiela Dikshit, Chief Minister to move that "Delhi Value Added Tax (Third Amendment) Bill, 2012 (Bill No. 11 of 2012)" introduced on 05th June, 2012 be taken into consideration.

Also to move that the Bill be passed.

3. Smt. Shiela Dikshit, Chief Minister to move that "Delhi Tax on Luxuries (Amendment) Bill, 2012 (Bill No. 12 of 2012)" introduced on 05th June, 2012 be taken into consideration.

Also to move that the Bill be passed.

4. Papers to be laid on the Table:

Smt. Shiela Dikshit, Chief Minister to lay the copy of the following:

- (i) Appropriation Accounts for the year 2010-11.
- (ii) Finance Accounts for the year 2010-11.
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011.
- 5. Short Duration Discussion:
 - 1. Shri Mukesh Sharma

Shri Naseeb Singh

Ch. Mateen Ahmed

to initiate discussion on the benefits of trifurcation of MCD like improvement in civic amenities, control on wasteful expenditure and politicisation.

2. Shri Prahlad Singh Sawhney

Ch. Mateen Ahmed

Shri Jaswant Singh

to initiate discussion on the situation arising out of the corruption in the matters pertaining to cleaning and desilting of drains under MCD.

3. Shri Sahab Singh Chauhan

Shri S.P. Ratawal

Dr. Jagdish Mukhi

to initiate discussion on the situation arising out of non-regularization of unauthorized colonies and stoppage of developmental works therein.

Delhi D6th June, 2012

P.N. Mishra Secretary